

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 266
ANSWERED ON 30/11/2021

PROCESS OF FUND TRANSFER ORDER UNDER MGNREGS

266. SHRI DUSHYANT SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any stipulated time limit to process the Fund Transfer Order (FTO) to transfer wages directly to the worker's accounts after receiving Fund Transfer Order (FTO) from the State Governments under Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS), if so, the details thereof;
- (b) the details of average days of time taken to process the Fund Transfer Order's by the Government each month from 01.01.2021 to 31.10.2021 State-wise;
- (c) the details of the utilization of the allocated funds of MNREGS for financial year 2021-2022 Statewise and the steps taken by the Government to handle the payments of the States that used 100% funds, waiting for extra allocation; and
- (d) the details of the work demanded by the workers to work provided by the Government, State-wise in this financial year 2021-2022?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): As per the provision of the Act, the beneficiaries are entitled to get wage payment within 15 days of closure of Muster Roll of the work. Government of India has also issued a detailed Standard Operating Procedure (SOP) to the States/UTs to ensure timely wage payment.

(b): State/UT-wise status of timely payment of wages as on 26.11.2021 is given at **Annexure-I**.

(c): Fund release to States/UTs is a continuation process and Central Government is committed in making funds available keeping in view the demand for work. The Ministry seeks additional funds as and when required for meeting the demand for work on the ground. There was a Budget allocation of Rs.73000 crore for Mahatma Gandhi NREGA for current financial year 2021-22 as Budget Estimate (BE). There is no State/UT-wise allocation of funds. State/UT-wise sanctioned/released funds for wage, material and administrative components under Mahatma Gandhi NREGA for financial year 2021-2022 (as on 24.11.2021) is given at **Annexure-II**.

(d): States/UTs-wise details of employment demanded by workers, employment offered to workers and employment provided to workers under the Mahatma Gandhi NREGS during the current financial year 2021-22 (as on 26.11.2021) is given at **Annexure-III**.

Annexure-I referred in reply to part (b) of Lok Sabha Unstarred Question No.266 dated 30.11.2021.

State/UT-wise status of timely payment of wages as on 26.11.2021		
S No.	States	Percentage (%) of payment generated within 15 days
1	ANDAMAN AND NICOBAR	45.76
2	ANDHRA PRADESH	99.13
3	ARUNACHAL PRADESH	70.9
4	ASSAM	93.97
5	BIHAR	96.16
6	CHHATTISGARH	99.06
7	GOA	57.34
8	GUJARAT	98.19
9	HARYANA	99.16
10	HIMACHAL PRADESH	95.45
11	JAMMU AND KASHMIR	88.31
12	JHARKHAND	99.99
13	KARNATAKA	97.47
14	KERALA	99.59
15	LADAKH	25.97
16	LAKSHADWEEP	25
17	MADHYA PRADESH	95.62
18	MAHARASHTRA	89.16
19	MANIPUR	35.08
20	MEGHALAYA	75.54
21	MIZORAM	99.21
22	NAGALAND	0.09
23	ODISHA	99.04
24	PUDUCHERRY	64.76
25	PUNJAB	90.27
26	RAJASTHAN	97.88
27	SIKKIM	93.05
28	TAMIL NADU	99.97
29	TELANGANA	97.73
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0
31	TRIPURA	97.13
32	UTTAR PRADESH	86.87
33	UTTARAKHAND	99.41
34	WEST BENGAL	98.97
	Total	96.94

Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question No. 266 dated 30.11.2021.

State/UT-wise sanctioned/released funds for wage, material and administrative components under Mahatma Gandhi NREGA for financial year 2021-2022 (as on 24.11.2021)

(Rs. in crore)

S No.	State/UT	FY 2021-22 (as on 24.11.2021)
1	ANDAMAN AND NICOBAR	7.63
2	ANDHRA PRADESH	6271.76
3	ARUNACHAL PRADESH	262.82
4	ASSAM	1372.13
5	BIHAR	3942.28
6	CHHATTISGARH	2296.12
7	GOA	0.00
8	GUJARAT	1253.92
9	HARYANA	486.46
10	HIMACHAL PRADESH	467.42
11	JAMMU AND KASHMIR	360.19
12	JHARKHAND	2073.51
13	KARNATAKA	4263.73
14	KERALA	2040.79
15	LADAKH	29.57
16	LAKSHADWEEP	0.00
17	MADHYA PRADESH	5557.95
18	MAHARASHTRA	1109.54
19	MANIPUR	333.09
20	MEGHALAYA	574.24
21	MIZORAM	358.83
22	NAGALAND	317.81
23	ODISHA	4154.94
24	PUDUCHERRY	10.63
25	PUNJAB	797.96
26	RAJASTHAN	6829.77
27	SIKKIM	57.14
28	TAMIL NADU	6443.53
29	TELANGANA	3687.61
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00
31	TRIPURA	692.22
32	UTTAR PRADESH	5873.40
33	UTTARAKHAND	402.03
34	WEST BENGAL	5842.29
	Total	68,171.31

Annexure-III referred in reply to part (d) of Lok Sabha Unstarred Question No.266 dated 30.11.2021.

(Figure in lakh)

Sl. No.	State/UT	FY 2021-22 (as on 26.11.2021)		
		Employment demanded by workers	Employment offered to workers	Employment availed by workers
1	ANDHRA PRADESH	89.35	89.24	74.45
2	ARUNACHAL PRADESH	2.57	2.56	2.44
3	ASSAM	32.15	32.14	27.84
4	BIHAR	46.67	46.52	36.38
5	CHHATTISGARH	53.32	53.31	42.48
6	GOA	0.03	0.03	0.03
7	GUJARAT	22.88	22.85	14.89
8	HARYANA	5.81	5.80	4.51
9	HIMACHAL PRADESH	8.63	8.62	7.67
10	JAMMU AND KASHMIR	6.96	6.94	5.90
11	JHARKHAND	31.09	31.08	25.43
12	KARNATAKA	65.81	63.83	57.55
13	KERALA	18.10	18.09	16.31
14	LADAKH	0.31	0.31	0.28
15	MADHYA PRADESH	106.88	106.68	81.65
16	MAHARASHTRA	28.85	28.72	23.92
17	MANIPUR	5.79	5.79	5.66
18	MEGHALAYA	6.09	6.09	5.63
19	MIZORAM	2.11	2.11	2.10
20	NAGALAND	4.37	4.31	4.26
21	ODISHA	62.20	62.15	48.74
22	PUNJAB	10.96	10.95	9.19
23	RAJASTHAN	95.34	95.29	80.64
24	SIKKIM	0.72	0.72	0.66
25	TAMIL NADU	78.87	78.87	74.77
26	TELANGANA	62.70	58.40	44.77
27	TRIPURA	7.84	7.84	7.56
28	UTTAR PRADESH	98.96	98.87	79.40
29	UTTARAKHAND	6.99	6.98	6.11
30	WEST BENGAL	107.07	107.03	94.62
31	ANDAMAN AND NICOBAR	0.05	0.05	0.04
33	LAKSHADWEEP	0.00	0.00	0.00
34	PUDUCHERRY	0.43	0.43	0.35
35	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	0.00
	Total	1069.88	1062.57	886.24